

Punjab & Haryana High Court, Chandigarh

Public Notice

No. 1137/CH

Dated: 24th Nov, 2022.

Ref: Notice dated 26.08.2022.

It is for information of all the applicants, who have applied for allotment of three shops (on leasehold basis) situated in the premises of this Hon'ble Court, that draw for leasing out the said shops will be held on **30.11.2022 at 2:00 PM**, in the High Court Museum. Only the eligible applicants will be allowed to be present in the said draw. All the eligible applicants are requested to be present by 01:45 PM as no entry will be allowed after stipulated time.


**Chief Court Officer
for Registrar General**